

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 258/14

Dated : 11th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

M/s Global Energy Pvt. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Hemant Singh
Mr. Matrugupta Misra
Mr. Sanjay Sen, Sr. Adv.
Counsel for the Respondent(s) : Mr. Buddy Ranganadhan

ORDER

Admit. Issue notice. Dasti service is permitted. Mr. Buddy Ranganadhan takes notice on behalf of the MERC.

Post the matter on 16th December, 2014.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member

Pr/jps